

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:276

ANSWERED ON:08.12.2009

LAND ACQUISITION CONSTRAINTS

Dhanaplan Shri K. P.;Sarvey Shri Sathyanarayana

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the National Highways Authority of India (NHAI) has been unable to acquire any land in eight States in the first quarter of the current year;
- (b) if so, the reasons therefor;
- (c) the major constraints encountered by the NHAI in acquiring land for its projects alongwith the number of projects delayed on this account, State-wise and NH-wise; and
- (d) the steps proposed to be taken in this regard?

Answer

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI KAMAL NATH)

(a) to (d) Land acquisition is a continuous process and involves certain stages and legal procedures prior to final possession which includes issue of Notifications, payment of compensation etc. Final possession of land in the eight states namely Andhra Pradesh, Bihar, Delhi, Gujarat, Haryana, Jammu & Kashmir, Rajasthan and West Bengal during the first quarter was nil as it was in the different stages of land acquisition activities as mentioned above. These different stages are not reflected in the land acquired though these processes constitute major progress in the overall land acquisition process. Reply to parts (c) and (d) is laid on the Table of the House.

REPLY TO PARTS (c) AND (d) OF LOK SABHA STARRED QUESTION NO. 276 FOR ANSWER ON 8TH DECEMBER, 2009 ASKED BY SHRI SARVEY SATHYANARAYANA AND SHRI K.P. DHANAPALAN REGARDING LAND ACQUISITION CONSTRAINTS

(c) Details regarding major constraints in Land Acquisition and ongoing projects affected due to delays in land acquisition are enclosed as Annex.

(d) The Ministry/NHAI has taken up the matter with State Governments at the level of Chief Minister/Chief Secretary to expedite land acquisition. Chief Secretaries have also been requested to head Monitoring Committees in the States to accelerate the land acquisition process. The regional offices headed by Chief General Managers (CGMs) of NHAI have been set up at 10 regions in the country to have effective coordination and regular meetings with the State Governments. 72 special land acquisition units have also been set up in various states to speed up the process.